

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO- 980**  
ANSWERED ON 02/12/2024

**Reviewing of NEP and RTE Act**

**980. Shri Raja A:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government proposes to undertake a review of objections made by many State Governments to the National Education Policy, Right of Children to Free and Compulsory Education (RTE) Act including provisions relating to minority institutions;
- (b) if so, the details thereof;
- (c) whether the Government plans to make discussion with various stakeholders and State Governments for revision of NEP-2020; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (d): The National Education Policy (NEP) 2020 has been launched on 29.07.2020 after detailed consultation process with all stakeholders including Gram Panchayats, Blocks, Urban Local Bodies, Districts and States/Union Territories Governments, Hon'ble Members of Parliament, public etc. To review and discuss innovative ideas for NEP implementation, a series of workshops/consultation-cum-review meetings have been held with States/UTs, Educational Institutions, other stakeholders from time to time. Implementation of NEP 2020 was discussed in National Education Minister's Conference held in June 2022; National Conference of Chief Secretaries held in June 2022 and December, 2023; 7th Governing Council Meeting of NITI Aayog held in August 2022; Akhil Bharatiya Shiksha Samagam 2022 & 2023 etc.

There has been extensive outreach surrounding NEP 2020, eliciting a positive and encouraging response from stakeholders. Throughout the Consultation-cum-review meetings, there has been a robust exchange of ideas, discussions on state-wise initiatives, the adoption of best practices by various states, as well as deliberations on challenges and strategies for implementing NEP 2020. These efforts have facilitated a synchronized and systematic approach towards the implementation of the policy. Consultation on implementation of NEP, 2020 is an ongoing process.

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